

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :11/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1108-AT11.00AM-11.05A.M.

135-ADMISSION-CODE-COMPULSORYDELISTING-AT11.08AM

1	SEBI Appeal	576/2023	BHAGYASHREE LEASING FINANCE LTD. Vs. BSE LTD	PARINAM
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Sub Matter : Misc. Application/0000839/2023

	Misc. Application	839/2023	BHAGYASHREE LEASING FINANCE LTD.EXEMPTION Vs. BSE LTD	PARINAM
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(Main Matter Number :SEBI Appeal/0000576/2023)

899- MAHEARING-COURTCODE-MARECALL-AT11.07AM

2	Misc. Application	874/2023	PREMIER ENERGY AND INFRASTRUCTURE LIMITED Vs. BSE LTD	Nithyaesh and Vaibhav, Advocates and Advisors
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(Main Matter Number :SEBI Appeal/0000334/2022)

292-MAHEARING-COURTCODE-MARESTORATION-AT11.08

3	Misc. Application	903/2023	SHIBA SHANKAR DAS AND ORS.-RESTORATION Vs. SEBI	Aryashresth Advocate	Parija,
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(Main Matter Number :SEBI Appeal/0000531/2023)

706-MAHEARING-COURTCODE-MARESTORATION1-AT11.12AM

4	Misc. Application	956/2023	GAEKWAD PLANTATIONS LIMITED-RESTORATION Vs. SEBI	CS Nitin Parikh
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(Main Matter Number :SEBI Appeal/0000235/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>143-MAHEARING-COURTCODE-MACONTEMPT-AT11.14AM</u>				
5	Misc. Application	957/2023	KULDEEP SINGH-CONTEMPT Vs. SEBI AND ANR.	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000150/2023)				
	Misc. Application	958/2023	MUTHUSAMY G.-CONTEMPT Vs. SEBI AND ANR.	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000151/2023)				
	Misc. Application	959/2023	BELLAN SATISH Vs. SEBI AND ANR.	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000153/2023)				
<u>385-DISPOSAL-COURTCODE-SULABHCGMAO-AT11.16AMM</u>				
6	SEBI Appeal	938/2022	Sanjay Kumar Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000078/2023				
	SEBI Appeal	939/2022	Surendra Kumar Gupta Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	940/2022	Pranveer Singh Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	941/2022	Geeta Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	942/2022	Praveen Kumar Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	943/2022	Divya Agarwal Vs. SEBI	Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	SEBI Appeal	1036/2022	SANTOSH KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0000506/2023		
Sub Matter :		Misc. Application/0000922/2023		
	SEBI Appeal	1037/2022	SANDHYA AGARWAL AND ORS. Vs. SEBI	SHUBHAM AGARWAL, ADVOCATE i/n Yahya Batatawala, Ad
Sub Matter(Disposed) :		Misc. Application/0000505/2023		
	Misc. Application	532/2023	SANJAY KUMAR-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000416/2023)				
	Misc. Application	533/2023	PRANVEER SINGH-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000417/2023)				
	Misc. Application	534/2023	GEETA MISHRA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000418/2023)				
	Misc. Application	535/2023	PRAVEEN KUMAR MISHRA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000419/2023)				
	Misc. Application	536/2023	DIVYA AGARWAL-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000420/2023)				
	SEBI Appeal	416/2023	SANJAY KUMAR Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000532/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	417/2023	PRANVEER SINGH Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000533/2023		
	SEBI Appeal	418/2023	GEETA MISHRA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000534/2023		
	SEBI Appeal	419/2023	PRAVEEN KUMAR MISHRA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000535/2023		
	SEBI Appeal	420/2023	DIVYA AGARWAL Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000536/2023		
	Misc. Application	922/2023 (/0000)	SANTOSH KUMAR AGARWAL STAY Vs. SEBI	YAHYA BATATAWALA ADV.
(Main Matter Number :SEBI Appeal/0001036/2022)				
	SEBI Appeal	1038/2022	SULABH ENGINEERS AND SERVICES LTD. Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0000503/2023		
	SEBI Appeal	1039/2022	RAGHUVANSH AGROFARMS LTD. AND ANR. Vs. SEBI	Akansha Jain, AR
	SEBI Appeal	1040/2022	MANISH KUMAR GARG Vs. SEBI	Vikas Bengani Advocate

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6	SEBI Appeal	1041/2022	MANOJ KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
	SEBI Appeal	1042/2022	DEEPA MITTAL Vs. SEBI	Uma Chatterjee Advocate
Sub Matter(Disposed) : Misc. Application/0000504/2023				

95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.25AM.

7	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0001275/2022				
Sub Matter : Misc. Application/0000934/2023				
	Misc. Application	934/2023	HELIOS AND MATHESON INFORMATION TECHNOLOGY LTD.REC Vs. SEBI	NITHYARSH AND VAIBHVS ADV.
(Main Matter Number :SEBI Appeal/0000112/2021)				

18-DISPOSAL-SHORTFALLFUNDS-AT11.30AM

8	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
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362-DISPOSAL-CODE-NONCOMPLIANCELODR-11.35AMM

9	SEBI Appeal	31/2022	KSS LTD. Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000049/2022				
	SEBI Appeal	32/2022 (/0000)	KSS LTD Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000062/2022				
Sub Matter : Misc. Application/0000063/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
9	Misc. Application	63/2022 (/0000)	KSS LTD - APPLICATION FOR DELAY Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000032/2022)				
<u>977DISPOSAL-COURTCODE-EDSERVE-AT11.40AM</u>				
10	SEBI Appeal	543/2022	Arun Panchariya Vs. SEBI	
Sub Matter : Misc. Application/0000964/2022				
Sub Matter(Disposed) : Misc. Application/0000965/2022				
Sub Matter(Disposed) : Misc. Application/0000966/2022				
Sub Matter : Misc. Application/0001338/2022				
	Misc. Application	964/2022	Arun Panchariya-Interim Relief Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000543/2022)				
	Misc. Application	1338/2022	SEBI-DELAY IN REPLY Vs. ArunPanchariya	VIDHI PARTNERS Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000543/2022)				
<u>972- DISPOSAL-CODE-SCORES-AT11.45A.M.</u>				
11	SEBI Appeal	781/2022	PREM LATA Vs. SEBI AND NSEIL	Tamradhwaj Sharma Adv.
Sub Matter(Disposed) : Misc. Application/0001352/2022				
Sub Matter(Disposed) : Misc. Application/0000007/2023				
<u>241-DISPOSAL-COURTCODE-CLIENTSFUNDS-AT11.50A.M.</u>				
12	SEBI Appeal	856/2022	ALANKIT IMAGINATIONS LTD. Vs. NSEIL	Juris Link

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	618/2023	Alankit Imaginations Limited Vs. NSEIL	VIESHA SERVICES LAW
<u>56DISPOSAL-COURTCODE-EDYNAMICS AO-AT11.55AM</u>				
13	Misc. Application	274/2023	ASHOK NASKAR AND ORS.-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000281/2023)				
	SEBI Appeal	254/2023	SANJEEV KALRA AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000577/2023				
	SEBI Appeal	281/2023	ASHOK NASKAR AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000274/2023				
Sub Matter(Disposed) : Misc. Application/0000637/2023				
<u>171-DISPOSAL-COURTCODE-EXDONAO-AT12NOON</u>				
14	Misc. Application	280/2023	Mr. Vishal Pravinbhai Soni-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000289/2023)				
	Misc. Application	383/2023	Mr. Henal Patel and Ors.-Delay Vs. SEBI	Akansha Jain Practicing Company Secretary
(Main Matter Number :SEBI Appeal/0000356/2023)				
	SEBI Appeal	289/2023	Mr. Vishal Pravinbhai Soni Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000280/2023				
Sub Matter : Misc. Application/0000721/2023				

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	SEBI Appeal	356/2023	Mr. Henal Patel and Ors. Vs. SEBI	Akansha Jain Practicing Company Secretary
Sub Matter :		Misc. Application/0000383/2023		
	Misc. Application	721/2023	SEBI-DELY IN FILLING REPLY Vs. Mr. Vishal Pravinbhai Soni	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000289/2023)				

342DISPOSAL-COURTCODE-PARICHAYAO-AT12.10PM

15	SEBI Appeal	342/2023	DHIREN DHARAMDRAS AGRAWAL AND ORS Vs. SEBI	Jyoti Pandey Advocate
Sub Matter(Disposed) :		Misc. Application/0000369/2023		
Sub Matter :		Misc. Application/0000783/2023		
	SEBI Appeal	343/2023	AMUL GAGABHAI DESAI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000388/2023		
	SEBI Appeal	344/2023	JANAKRAY VITTHALDAS SONI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000402/2023		
	SEBI Appeal	345/2023	KRUNAL GOPALDAS RANA AND ANR Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000403/2023		
	SEBI Appeal	346/2023	SANJAY JETHALAL SONI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000416/2023		

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	SEBI Appeal	347/2023	AMITKUMAR RAMESHCHANDRA RANA Vs. SEBI	Akhil Sarathy Advocate
Sub Matter(Disposed) : Misc. Application/0000447/2023				
	Misc. Application	783/2023	SEBI DELAY IN REPLY Vs. DHIREN DHARAMDASAGRAWAL AND CO.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000342/2023)				

775-DISPOSAL-COURTCODE-OBSERVATION-12.15PM

16	SEBI Appeal	489/2023	M/S JUNJHARJI INVESTMENT PVT. LTD. Vs. NSEIL	Nitin Jain Associate
Sub Matter(Disposed) : Misc. Application/0000702/2023				
Sub Matter(Disposed) : Misc. Application/0000755/2023				